

VIII. Press releases are being issued on regular basis. Information about travel advisory and other pertinent issues is also being shared on social media.

2. As on 01.03.2020, three confirmed cases of COVID-19 disease have been reported from Kerala. All the three patients have recovered and discharged from the hospital. As on 01.03.2020, a Total of 5,57,257 incoming passengers of 5,601 flights have been screened. Cumulatively, a Total of 25,738 passengers were placed under community surveillance in the Country through IDPS network. So far, 104 passengers were found to be symptomatic and referred to IDSP surveillance network, and 37 passengers have been hospitalized through IDSP network.

On 1st and 2nd February, 2020, a Total of 654 passengers were brought from Wuhan, China and kept for 14 days' quarantine in Army Camp, Manesar and ITBP Camp at Chhawla (Delhi). These evacuees were tested twice, reported negative for COVID-19 and were discharged on 17th and 18th February, 2020.

On 27th February, 2020, 112 persons (76 Indians and 36 foreign nationals) have been evacuated from Wuhan, China and kept for mandatory 14 days' quarantine at Army Camp, Manesar. 124 (119 Indians and 5 foreign nationals) have been evacuated from Japan and kept for mandatory 14 days' quarantine at ITBP Camp, Chhawla (Delhi). All these 236 passengers have been tested and reported negative for COVID-19.

Government is monitoring the situation closely.

(c) There is no specific treatment or vaccine for COVID-19. Treatment is supportive. Guidelines on Clinical Management of severe respiratory illness (SARI) in suspect / confirmed COVID-19 cases, Surveillance for human infection with COVID-19, Infection Prevention and Control in healthcare facilities, etc. have been placed in public domain on the website of the Ministry of Health and Family Welfare at weblink <https://mohfw.gov.in/node/4904>.

#### **Vacant posts of Physiotherapists at Safdarjung hospital**

1402. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether many vacant posts are lying unfilled in the grade of Sr. Physiotherapist in different departments of Safdarjung Hospital, Delhi;

(b) whether these would be filled as per existing R&R and seniority list and also as per roster;

(c) the details thereof focussing on the fact that physiotherapists are waiting for 20-30 years for promotion including SC/ ST candidates; and

(d) whether a time-frame can be fixed for processing the vacancies and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) There are 02 (Two) vacant posts of Senior Physiotherapists in the Sports Injury Centre (SIC), Safdarjung Hospital which have come under deemed abolished category in terms of Ministry of Finance OM No. 7(1)/E.Coord-I/2017 dated 12.04.2017.

In so far as various Departments of Safdarjung Hospital are concerned, 01 post of Senior Physiotherapist is vacant each in the Department of Physical Medicine and Rehabilitation (PMR) and Department of Burns and Plastic.

The filling of vacant posts is an ongoing process. The vacant posts are filled up as per Recruitment Rules, seniority list, taking into consideration the reservation roster. The post of Sr. Physiotherapist being a Group 'A' post, the promotion is done in consultation with Union Public Service Commission (UPSC) as per extant instructions and procedures.

#### **Opening of Yoga University**

†1403. SHRI HARNATH SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any action plan to open any "Yoga University" with a view to provide best health to the citizens of the country;

(b) whether Government has any action plan to include "yoga studies" in New Education Policy; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) As reported by Ministry

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†Original notice of the question was received in Hindi.